

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: JUNE 10, 2014

**No. 699 /JR(S)/2014**

Sri **Manish Nigam**, Additional Civil Judge, Junior Division, Gonda is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda vice Sri Shri Krishna Chandra Singh.

**No. 700 /JR(S)/2014**

Sri **Shri Krishna Chandra Singh**, Judicial Magistrate, First Class, Gonda to be Judicial Magistrate, First Class, Gonda vice Smt. Poonam.

**No. 701 /JR(S)/2014**

Pursuant to Government office Memo No. 420/II-4-2014-3(1)/2009 dated 09.06.2014 Smt. **Poonam**, Judicial Magistrate, First Class, Gonda is appointed/posted as Law Officer (Women), Uttar Pradesh Rajya Mahila Ayog, Lucknow.

**BY ORDER OF THE COURT**

sd/-

**(PRATYUSH KUMAR)**  
**REGISTRAR GENERAL**

**No. 214/JR(S)/2014: Allahabad: Dated: June 10, 2014**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Gonda. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Smt. Poonam, Judicial Magistrate, First Class, Gonda.

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Secretary, Mahila Evam Bal Vikash Anubhag-3, U.P. Shasan, Lucknow.
11. The Member Secretary, U.P. Rajya Mahila Ayog, Lucknow.
12. The Director, Mahila Kalyan, U.P., Lucknow.
13. The Registrar (Judicial) (Confidential), High Court, Allahabad.
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
16. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
17. The Registrar (Judicial) (Budget), High Court, Allahabad.
18. The Section Officer (Admin.A-3) Section, High Court, Allahabad
19. The Section Officer (Confidential 'B' Section), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Administrative Judge, Gonda. (Information available on E-mail).

**BY ORDER OF THE COURT**

sd/-

**(VIRENDRA KR. SRIVASTAVA)**  
**I/c JOINT REGISTRAR (JUDICIAL) (SERVICES)**